

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-237(PB)/2017

IN THE MATTER OF:

M/s Cargil Global Trading India Pvt. Ltd. APPLICANT / PETITIONER
Vs
M/s Cargil India Pvt. Ltd. RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 5th October 2017.

Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)